

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (Crl.) No(s). 2337/2015

STATE OF MADHYA PRADESH

Petitioner(s)

VERSUS

DEVENDRA SINGH &amp; ANR.

Respondent(s)

Date : 31-10-2018 This petition was called on for hearing today.

For Petitioner(s) Mr. Vikas Bansal, Adv.  
Ms. Swarupama Chaturvedi, AORFor Respondent(s) Mr. Yogesh Tiwari, Adv.  
Mr. Sanjay K. Agrawal, AORUPON hearing the counsel the Court made the following  
O R D E R

Respondent no. 1 has been served but no one has entered appearance on his behalf.

Learned counsel for respondent no. 2 submits that he has not been supplied the copy of pleading. Learned counsel for petitioner shall furnish the copy of pleading within a period of one week and file proof thereof. Four weeks' time is given to file counter affidavit thereafter. Thereafter, Registry to process the matter for listing before Hon'ble Court as per rules.

RAJESH KUMAR GOEL  
Registrar